NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
СР	-	Admission	252(3)	Aryadeep Infrastructure Pvt. Ltd. Vs ROC
No.128/BB/	* .			
2017				

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM SARVOTHAM.P Petitioners 9916710757 PCS,

Ask & ω . The matter is listed today for admission. Registry has raised some objections. Petitioenr is directed to attend to those objections.

List it on 16.10.2017.

MEMBER (J)